

Maintenance of Heritage Site in Rajasthan

†1993. SHRI OM PRAKASH MATHUR: Will the PRIME MINISTER be pleased to state:

- (a) the monuments which have been granted the status of protected heritages by Archaeological Survey of India in Rajasthan;
- (b) the details of the amount allocated for their maintenance during the last two years; and
- (c) whether any policy is being formulated at all India level for their proper maintenance in future?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) There are 162 monuments, archaeological sites and remains which have been declared as of national importance in Rajasthan.

(b) The details of funds allocated/ expenditure incurred for conservation, preservation and maintenance in Rajasthan during the last two years, are as under:

Rupees in lakhs	
Year	Expenditure
2008-09	280.00
2009-10	275.55
2010-11 (upto June, 2010)	51.38

(c) No, Sir. However, the monuments/sites are conserved, preserved and maintained by way of structural repairs as per established principles of conservation and maintenance.

Prayers in Heritage Monuments

1994. SHRI ANIL MADHAV DAVE:

SHRI BALAVANT ALIAS BAL APTE:

Will the PRIME MINISTER be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether permanent measures are in place to prevent offering prayers in ASI protected heritage monuments;

(b) the number of complaints received from ASI and FIRs lodged regarding forcible entry into Centrally protected sites in Delhi and Madhya Pradesh;

(c) the details of the action taken against the violators; and

(d) the number of heritage sites in Delhi and Madhya Pradesh under encroachment by unauthorized persons?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir. The Archaeological Survey of India (ASI) has provided watch and ward staff at all such sensitive monuments where offering of prayers was not in vogue at the time of their protection. The help and assistance from State Governments and local Police authorities is also sought to maintain *status quo* in this regard.

(b) and (c) While no instance of forcible entry into the centrally protected monuments came to the notice of the Archaeological Survey of India in Madhya Pradesh, the details in respect of monuments in Delhi are as under:

Name of Monument	Number of Complaints/ period	Number of FIR(s) lodged date	Action taken
Jamali Kamali, Mehrauli	36 (23.3.2009 to 23.8.2009)	1 (30.3.2009)	Unauthorized namaz was stopped by the Police.
Khirkee Masjid, Malviya Nagar	1 (24.7.2009)	Nil	Unauthorized namaz was stopped by the Police.
Kotla Feroz Shah	31 (22.8.2009 to 20.9.2009)	1 (6.8.2009)	Police is seized of the matter.

(d) At 11 centrally protected monuments in Delhi and 2 monuments in Madhya Pradesh, encroachments exist.